

MR. DEPUTY-SPEAKER : The question is :

"That this House do appoint Shri Indrajit Gupta to the Joint Committee on the Constitution (Eightieth Amendment) Bill, 1993 vice Shri Bhogendra Jha resigned from the Committee."

*The motion was adopted*

17.15½ hrs.

JOINT COMMITTEE ON REPRESENTATION  
OF THE PEOPLE (AMENDMENT) BILL

*Motion to appoint Shri Indrajit Gupta to the said Committee.*

[English]

SHRI PAWAN KUMAR BANSAL (CHANDIGARH) : I beg to move :

"That this House do appoint Shri Indrajit Gupta to the joint Committee on the Representation of the People (Amendment) Bill, 1993 vice Shri Bhogendra Jha resigned from the Committee."

MR. DEPUTY-SPEAKER : The question is :

That this House do appoint Shri Indrajit Gupta to the Joint Committee on the Representation of the People (Amendment) Bill, 1993 vice Shri Bhogendra Jha resigned from the Committee."

*The motion was adopted*

MR. DEPUTY-SPEAKER : Now the hon. Minister will make a statement.

SHRI RAM NAIK (Bombay North) : Are we not entitled for any pre-intimation about any statement which is being made?  
[Interruptions]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : I had informed the House round about 12 O'clock. I gave the notice in writing to the hon. Speaker.

[Interruptions]

SHRI RAM NAIK (North Bombay) : We are setting here. Nothing has been circulated that such a statement would be made. It is not against you. But something should be circulated to the Members who are sitting in the House. Are we not entitled to that courtesy also?

SHRI YAIMA SINGH YUMNAM (Inner Manipur) : I support it. [Interruptions]

SHRI RAM NAIK : You should direct that at least in future it should not be done like this.

MR. DEPUTY-SPEAKER : Members were so much agitated in the morning that everybody

was very particular that statement should be made.

SHRI RAM NAIK : That is right. But if we are informed, the Members who would be sitting outside they can come in and listen to the Minister.

SHRI RAJESH PILOT : Let me put it on record. I, in my own hand-writing, gave notice to the Speaker in the morning at about 12 O'clock. Copies of both Hindi and English versions have been given to the Table Office. This is all from the Ministry side. There must be some communication gap between the Table and the Table Office.

With your permission, I make two statements. Yesterday, I had made a statement about the unfortunate death of one of the MLAs at Hyderabad in Andhra Pradesh. There were some queries from many Members. I saw the agitated mood in the morning wherein MPs wanted to know further about the condition and the action taken. One statement is on the Manipur situation. With your permission, I make a *suo motu* statement on the prevailing situation in Manipur.

17.18 hrs.

STATEMENT BY MINISTER

(i) *Situations in Manipur*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : The ethnic conflict between the Kukis and Naga tribes in Manipur, which has been going on since early last year, witnessed a sudden spurt of killings and arson in the last few days.

In two separate incidents on 6th and 8th August, in 5 remote villages in Ukhrul and Senapati districts, 35 persons were killed, 25 injured and 137 dwellings raised to the ground. In these cold blooded killings, grievous injuries were first inflicted with sharp weapons, followed by shootings with firearms. Another tragic aspect is that among those killed were women and small children, some less than two years old. Since then the Kukis have also been involved in a retaliatory attack in Senapati district, on 11th August, 1993.

I visited Manipur on 9th and 10th instant and held detailed consultations with the Chief Minister, his Cabinet colleagues and senior civil and Army officials. I also met political workers and community leaders, visited one of the affected villages and talked to the local residents.

Although the current conflict is apparently seen as an ethnic clash between the Nagas and Kukis with the Nagas gaining an upper hand,